NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.38 OF 2019

IN THE MATTER OF:

Hewellett Packard Enterprise India Pvt Ltd Appellant
Vs
The ROC, Bangalore Respondents

With
COMPANY APPEAL(AT) NO.67 OF 2019

IN THE MATTER OF:

Neelam Dhawan & Anr Appellant
Vs
The ROC, Bangalore Respondents

With
COMPANY APPEAL(AT) NO.68 OF 2019

IN THE MATTER OF:

Som Prakash Satsangi Appellant
Vs
The ROC, Bangalore Respondents

For Appellant:- Mr Shankh Segupta, Ms Varuna Bhaurale, Advocates. Appellants.
For Respondents: - Mr. P.S. Singh and Mr. Prashant Jha, Advocates.

O R D E R

22.08.2019 - Counter affidavit filed by ROC, Bangalore, Karnatka is taken on record. In view of this development personal appearance of Respondent, ROC is dispensed with. Learned counsel for appellant may file rejoinder within two weeks if he so chooses. Post the appeal for hearing on **11th September, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn